

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No.727 of 2019

IN THE MATTER OF:

Mr. Jafer Ali

...Appellant

Vs

Amit Naidu & Anr.

....Respondents

Present:

For Appellant:

**For Respondents: Mr. Alam Ahmed, Mr. Salim A. Inamdar,
Advocates**

**Mr. S. Viswanathan, Resolution Professional.
Ms. P Usha, Advocate**

O R D E R

30.08.2019 Heard the parties. Place the case 'For Orders' on **5th**
September, 2019.

In the meantime, the parties may settle their claims.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)